

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

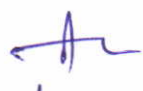

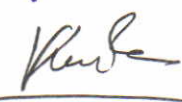


**C. P. NO.** 63(ND)08  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

**NAME OF THE COMPANY:** Boortmalt N.V M/s. Agya Boortmalt Ltd.

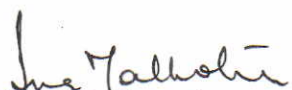
**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	ANIL AGARWALLA	Adv	Res 2-3	
2.	JISNU CHOWDHURY	Adv	Res 2-3	
3.	Varun Kapoor	Adv	Res. No. 6	
4.	Krishnendu Batta,	Adv.]	Petitioners	
5.	Abhishek Kumar,	Adv.]		
6.	Jagdeep Anand	Adv	Res No. 7	

**ORDER**

Without prejudice to the rights of the parties, they are directed to seek necessary instructions as to how to surmount the deadlock.

2. To come up on 09.11.2016.

  
(Ina Malhotra)  
Member Judicial